## <u>NOTICE</u>

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that **on Wednesday, 23<sup>rd</sup> April 2025 :** 

Ι

The Division Bench comprising of the Hon'ble Shri Justice G.S. Kulkarni and the Hon'ble Shri Justice Advait M. Sethna will assemble at 10.10 a.m. instead of 10.30 a.m. for the matter specifically fixed at 10.10 a.m.

Π

Mentioning will be allowed at 10.30 a.m. or after the fixed matter is over.

Dated this 22<sup>nd</sup> day of April, 2025.

By Order,

sd/-(A. H. Laddhad) Prothonotary & Sr. Master, High Court, O.S. Bombay. sd/-(H. M. Bhosale) Registrar (Judl-I), High Court, A.S., Bombay.